

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI
(Under Section 18 (1) read with Section 14 (1) of
the National Green Tribunal Act 2010)

ORIGINAL APPLICATION NO. 127 of 2024 (SZ)

Between ;

Mrs. Neena.S,
No.23-9-744/3, Premier Aristo Apartments,
Mangalore – 575 001 and 4 Others

... Applicants.

and

The Joint Chief Controller of Explosives,
South Circle, Chennai,
Petroleum and Explosives Safety Organisation (PESO),
Nungambakkam, Chennai – 600 006 and 3 others ... Respondents.

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| 1 | Aerial Photograph showing Status of the proposed site as on 28.04.2024 - Annexure-1 | 1 |
| 2 | Copy of the Prior site approval Drawing issued by 1 st Respondent to 4 th Respondent – Annexure 2 | 2 |

Filed by :



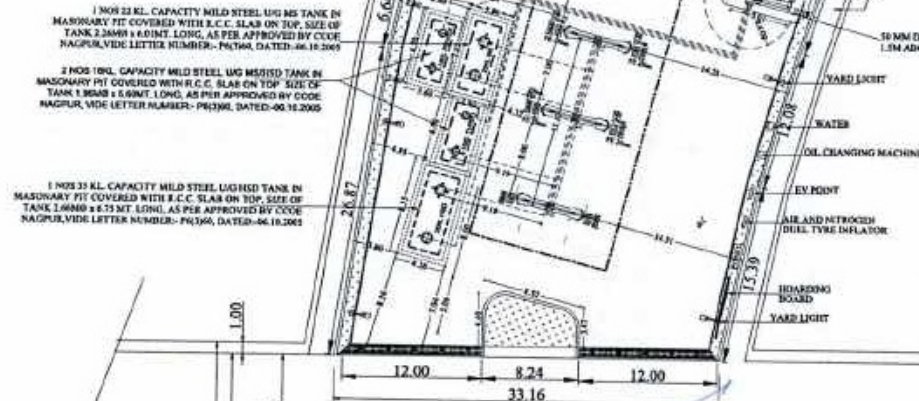
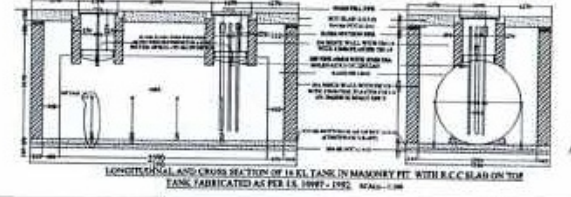
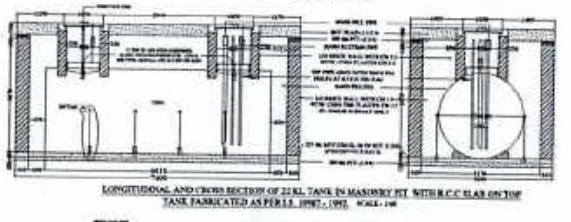
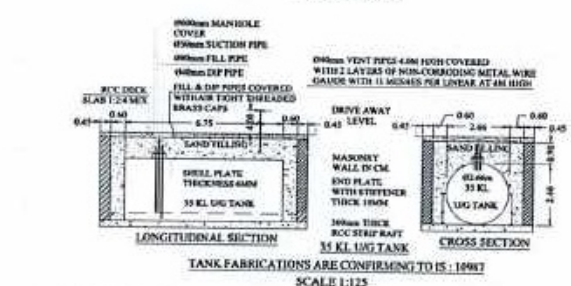
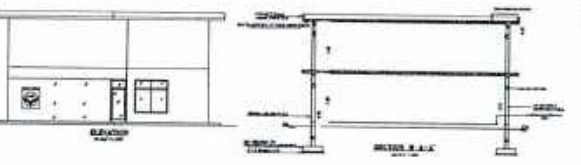
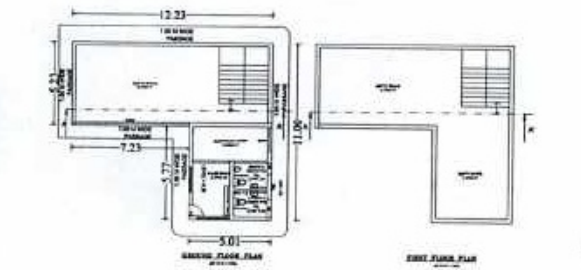
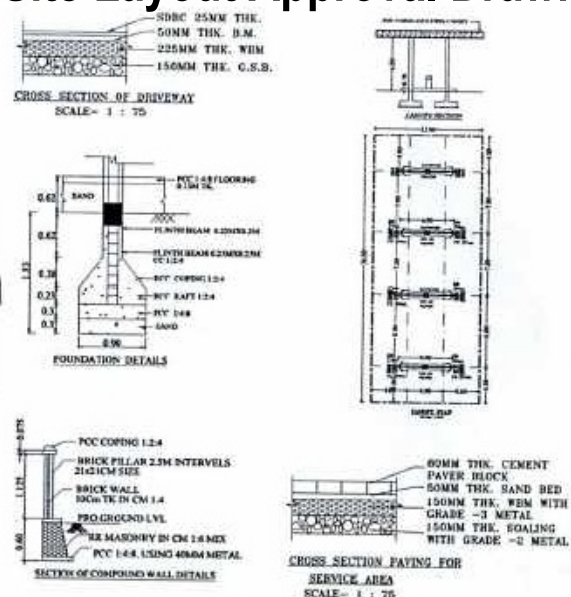
V.B.R. Menon
Counsel for Applicant
Mobile ; 9384762930
E-mail: vbrmenon@gmail.com

Place : Chennai-600078
Date : 29.04.2024

STATUS OF THE SITE AS ON 28.04.2024 IN OA / 127 / 2024 (SZ)



NO PROTECTED AREA LYING WITHIN 100m RADIUS



NECESSARY APPROVALS / CLEARANCES FROM IND. AND LOCAL AUTHORITIES
CONCERNED GOVERNMENT DEPARTMENTS HAVE ALREADY BEEN OBTAINED.

NO CLAIM IS PROMISED BY THE CONSULTANT AS PER PLAN
NO LIABILITY WILL BE INCURRED EXCEPT AS PER PLAN.

THE CONTRACTOR SHALL BE RESPONSIBLE FOR THE CONSTRUCTION AS PER SPECIFICATIONS AND SPECIFICATIONS AND THERE IS NO CHANGE OF SITE OR INSTANCES.

DATE: 02.03.2023
1-02-23-15T

NOTE:

1. VENT PIPE SHALL BE 4MM ABOVE THE FINISHED LEVEL WITH OPEN END COVERED BY TWO LAYERS OF BRASS MESH.
2. ALL ELECTRICAL FITTINGS CONFORMING TO IS 114.
3. 4MM FIRE EXTINGUISHER AND 1/2" FIRE BRACKETS PROVIDED AT SITE.
4. TWO SIGNPOST BOARD DISPLAYED AT SITE.

1. ALL SECTION LINES AND FILL POLYLINES IN MASONRY TRANSMISSION TO BE FILLED WITH SAND AS PER STANDARDS SPECIFICATION.

2. FRONTAGE OF THE SITE - 30.00M

TANKS

FORMAT:

APPROVED : K.V.K

CHECKED : D.P

DRAW : D.K

DATE : 23 2 2023

DRAWING NO: H/CL/M/02/00/00/00/00/00

SCALE : AS SHOWN

SY. NO - 644P

VILLAGE - MANGALORETHOTA

TALUK - MANGALORE

DISTRICT - DAKSHINA KANNA

NEAREST POLICE STATION - PANDESHWARA

NEAREST FIRE SERVICE STATION - MANGALORE

NEAREST RAILWAY STATION - MANGALORE

PINCODE - 575001

ALL DIMENSIONS ARE IN METERS

HINDUSTAN PETROLEUM CO
MANGALORE REGIONAL OFFICE (R)

SUBJECT
NEW MSHSD RETAIL OUTLET IN MANGALORETHOTA, MANGALORE T, KANNADA DIST, KARNATAK

CONSULTANTS -
MANGALORE
Reason: Approval No. : AP/SC/K/14/0587
Location: South Circle Office No: 434582

ISSUED UNDER RTI ACT

LAYO (SCALE)

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE
SITTING AT CHENNAI**

**MEMORANDUM OF APPLICATION
(Under Sec.18 (1) r/w Section 14 (1) of
National Green Tribunal Act, 2010)**

Original Application No. 127 of 2024

Mrs. Neena.S,
No.23-9/744/3, Premier Aristo
Apartments,
Flat No. 02, Ground Floor,
Mangaluru Thota Village,
Mangalore – 575 001
and 4 Others ... Applicants.

and

The Joint Chief Controller
of Explosives,
South Circle, Chennai,
Petroleum and Explosives
Safety Organisation (PESO),
A and D Wing, Block 1-8, 2nd Floor,
Shastri Bhawan,
No.26, Haddows Road,
Nungambakkam,
Chennai – 600 006
and 3 others... Respondents.

ADDITIONAL DOCUMENTS NO.1

**V.B.R Menon, B.E, MBA(IIMA), LLB,
(Ms – 23 / 2012)
Counsel for Applicants
Ph: 9384762930**